

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A.No.2448/2016**

**This the 11<sup>th</sup> day of August, 2016**

**Hon'ble Shri Shekhar Agarwal, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member (J)**

1. Yadav Chand Gupta(Aged 27 years)  
(Roll No.07097441) Group B, CAT-Gen  
DOB 18/07/1989, For Post, Teacher Primary  
S/o Shimbhu Dayal Gaptta, R/o Vill.  
Wansmandawra, P.O. Kurgaon,  
The Sapotra, District Karauli, Rajasthan-322255.
2. Neeraj Kannojiya (Aged 32 years)  
(Roll No.07089704) Group B, CAT-SC  
DOB 02/07/1984, For Post, Teacher Primary  
S/o Jawahar Lal Kannojiya, R/o Ambedkar Nagar  
Saloda Road, Gangapur City  
Distt. Sawaimadhopur, Rajasthan-322201.
3. Neeraj Kumar Sharma (Aged 28 years)  
(Roll No.07064266) Group B, CAT-Gen  
DOB 05/03/1988, For Post Teacher Primary  
S/o Ram Dayal Sharma,R/o Vill.  
Bamanpura, Post Karsai,  
The. & Distt. Karauli, Rajasthan-3222543.
4. Dheeraj Kumar Singhal(Aged 27 years)  
(Roll No.07050642) Group B, CAT-Gen  
DOB 10/11/1988, For Post, Teacher Primary  
S/o Ganpat Singhal, R/o VPO Kurgaon  
Tehsil Sapotra, Distt. Karauli  
Rajasthan-322255.
5. Krishna Nand Sharma (Aged 26 years)  
(Roll No.07074227) Group B, CAT-Gen  
DOB 02/05/1990, For Post Teacher Primary  
S/o ChirANJI Lal Sharma, R/o Wansmandawara  
Post Kurgao, The. Sapotra  
Distt. Karauli, Rajasthan 322255.
6. Mukesh Kumar Meena (Aged 26 years)  
(Roll No.07083412) Group B, CAT-ST  
DOB 05/05/1988, For Post Teacher Primary  
S/o Ram Swarup Meena, R/o Village Pilukheda  
Post Gotod, Tehsil Bonli, Distt. Sawai Modhopur  
Rajasthan – 323030.

7. Raja Ram Meena, (Aged 27 years)  
(Roll No.07054674 Group-B, CAT.ST.  
DOB 08-07-1989 For Post : Teacher Primary  
S/o Shri Gultu Ram Meena, R/o V&P Piloda,  
The Wazirpur, Distt. Sawai Madhopur-322205  
Rajasthan.
8. Ram Hari Meena, (Aged 30 years)  
(Roll No.07072310), Group-B, CAT, St.  
DOB 01-01-1986, For Post: Teacher Primary  
S/o Prem Raj Meena, R/o V&P Piloda  
The. Wazirpur, Distt. Sawai Madhopur-322205  
Rajasthan.
9. Vijay Kumar Meena (Aged about 32 years)  
(Roll No.07062286), Group-B, CAT, St.  
DOB 12-06-1984, For Post: Teacher Primary  
S/o Jamani Meena, R/o V&P Piloda  
The. Wazirpur, Distt. Sawai Madhopur-322205  
Rajasthan.
10. Jyoti, (Aged 28 years)  
(Roll No.07063253), Group-B, CAT, St.  
DOB 07-03-1997, For Post: Teacher Primary  
S/o Sunder Lamba, R/o A-335 Vijay Vihar  
Phase-I Near Sector-5, Rohini Delhi-85.
11. Rajnish Kumar Meena, (Aged about 32 years)  
(Roll No.07054743), Group-B, CAT, St.  
DOB 05-07-1984, For Post: Teacher Primary  
S/o Kirodi Mal Meena, R/o V&P Kaima  
The. Nadoti, Distt. Karoli-322215, Rajasthan.
12. Bijendra Meena, (Aged about 27 years)  
(Roll No.07089570), Group-B, CAT, St.  
DOB 03-05-1989, For Post: Teacher Primary  
S/o Mishra Meena, R/o Vill. Kutakpur  
Post Sanet, The. HindaounCity  
Distt. Karauli, Rajasthan-322234.
13. Ms. Geeta, (Aged about 33 years)  
(Roll No.07095664), Group-B, CAT, St.  
DOB 16-09-1983, For Post: Teacher Primary  
D/o Krishan Ghalawat, R/o 1438, Sec.23  
Sonipat, Haryana-131001.
14. Manesh Kumar, (Aged about 32 years)  
Roll No. 07094851, Group-B, CAT, St.  
DOB 15-07-84, For Post: Teacher Primary  
S/o Satish Chand, R/o 5/67A, Shivaji Nagar  
Gurgaon, Haryana-122001.
15. Prateek Bhardwaj, (Aged about 27 years)

Roll No. 07070036, Group-B, CAT, St  
DOB 14-06-1989, For Post: Teacher Primary  
S/o Naresh Kumar Bhardwaj  
R/o H.No. 12, Alipur-110036.

16. Keshari Singh Meena (Aged about 38 years)  
Roll No. 07081362, Group-B, CAT, St  
DOB 01-01078, For Post: Teacher Primary  
S/o Pola Ram Meena, R/o Vill. Manema  
Post Katkad, The: Hindaoun City  
Distt. Karauli, Rajasthan – 322234.

17. Dinesh Kumar Meena (Aged about 35 years)  
Roll No. 07056095, Group-B, CAT. ST/OH  
DOB 02-01-81 for Post: Teacher Primary  
S/o Hari Singh Meena, R/o Vill & Post Katkad  
The: Hindaoun City  
Distt. Karauli, Rajasthan-322234

.. Applicants

(By Advocate:Shri J S Mann)

Versus

1. Govt. of N.C.T. of Delhi  
Through the Chief Secretary  
5<sup>th</sup> Floor, Delhi Sachivalaya, New Delhi
2. Delhi Subordinate Services Selection Board  
Through its Chairman, GNCTD  
F-18, Karkardooma, Institutional Area  
Delhi-92.
3. South Delhi Municipal Corporation  
Through its Commissioner  
4<sup>th</sup> Floor, Civic Centre, Minto Road  
New Delhi-2

..Respondents

### **O R D E R (ORAL)**

#### **Shri Shekhar Agarwal:**

This OA has been filed seeking the following reliefs:-

- “a) direct the respondents to grant as many grace marks in Section-B (Post Specific Subject Related Questions) part as many are wrong, irrelevant, ambiguous and out of syllabus questions so that applicants get the opportunity in obtaining minimum qualifying marks in examination conducted on 02.02.2014 for the post of teacher primary in post code No. 70/09; and/or
- b) direct the respondents to prepare merit list only on the basis of performance in Section-B (Post Specific Subject Related

Questions) part in examination conducted on 02.02.2014 for the said post; and/or

- c) to direct the respondents to conduct an inquiry by a committee of experts to ascertain wrong, irrelevant, ambiguous and out of syllabus question in Section-B (Post Specific Subject Related Questions) part of examination conducted on 02.02.2014 for the post of teacher primary in post code No.70/09; and/or
- d) to declare that Section-B (Post Specific Subject Related Questions) part of examination conducted on 02.02.2014 for the post of teacher primary in post code No.70/09 is unlawful and not commensurate with the prescribed syllabus and set aside the same; and/or
- (e) direct the respondents to re-conduct the examination for the post of teacher primary in post code No.70/09; and/or
- (f) pass any other order/direction which this Hon'ble Tribunal deem fit and proper in favour of the applicant and against the respondents in the facts and circumstances of the case."

2. It is seen that a similar OA No.703/2014 titled as **Sareen Dabas and Ors. V.**

**Govt. of NCT of Delhi and Ors.** has been decided by this Tribunal on 27.05.2015.

This OA is squarely covered by the aforesaid judgment of this Tribunal.

Accordingly, we dispose of this OA in terms of the aforesaid order of this Tribunal.

3. There shall be no order as to costs.

( **Raj Vir Sharma** )  
Member (J)

( **Shekhar Agarwal** )  
Member (A)

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